

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

10.12.2020

O.A./350/98/2020

M.A./350/598/2020

ACHINTYA KUMAR PRAMANIK

-V/S-

CENTRAL EXCISE & CUSTOMS

ITEM NO:21

FOR APPLICANTS(S) Adv. :

Mr. A. Chakraborty

FOR RESPONDENTS(S) Adv.:

Mr. F. Ali

Notes of The Registry	Order of The Tribunal
	<p>MA. 598/2020 filed by the applicant for early hearing of OA is disposed of.</p> <p>Mr. F. Ali, Id. counsel appears on behalf of the respondents.</p> <p>Respondents are directed to file their reply within a period of 4 weeks and rejoinder, if any, be filed by the applicant within 2 weeks thereafter.</p> <p>List on 09.03.2021.</p> <p style="text-align: center;">( TARUN SHRIDHAR) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>